## **NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI**

C. P. NO. 119(ND)12 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

**HON'BLE MEMBER (J)** 

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: M/s. Atul Nath & Anr. V/s. M/s. Ashok Manufacturing Co. Pvt.

**SECTION OF THE COMPANIES ACT: 397/398** 

NAME DESIGNATION REPRESENTATION **SIGNATURE** 

Harshirk Ageomet, Adu Pankaj Sharma, Adv

Petitioner.
Respondent

## **ORDER**

Learned counsel for the petitioner is present. Mr. Pankaj Sharma, learned advocate has appeared on behalf of the learned counsel representing the respondent.

What gets revealed from the perusal of the file is that the Learned counsel for the respondent has moved an application for seeking adjournment on the grounds detailed therein. into consideration the contents of the application of the learned counsel the matter is adjourned and shall come up on 15.12.2016 for arguments.

(R. Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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